



**Central Administrative Tribunal
Principal Bench**

OA No.216/2016

New Delhi, this the 4th day of February, 2020

**Hon'ble Mr. S.N.Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Shri Himanshu Tiwari
S/o Shri Lalit Kumar Tiwari
Aged about 23 years
R/o 87/8, Old Pinto Park
Air Force Station, Delhi Cantt and had
Applied for the post of Supervisor B/S
in response to the advertisement issued
by the respondents in employment news
for the week 22-28 August 2015.Applicant

(None)

Versus

1. Union of India through
Secretary, M/o Defence, South Block, New Delhi.

2. Engineer-in-Chief
Military Engineer Services
Kashmir House, Rajaji Marg, New Delhi.

3. Director General (Pers)
Military Engineer Services
Integrated HQ of MOD (Army)
E-in-C's Branch, Kashmir House, New Delhi.

4. Chief Engineer
Military Engineer Services, Bhopal Zone
Sultania Infantry Lines, Bhopal-900236. Respondents

(By Advocate : Mr. Rajive R. Raj)

ORDER (ORAL)

Mr. S.N. Terdal :

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicant. It is noticed that the applicant was not present on 05.04.2019 and 19.12.2019 also. It appears that the applicant has lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

**(Mohd. Jamshed)
Member (A)**

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**(S.N.Terdal)
Member (J)**